

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **29.04.2019** :

I

The **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 26.04.2019

(Kiran A. Bagi)
Registrar (Judicial)